

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2799
ANSWERED ON:14.03.2011
EMISSION NORMS
Das Shri Khagen

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the existing emission norms are appropriate only for very old vehicles and not for those running on post Euro-II norms;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (c) Mass emission norms such as Bharat Stage-III, Bharat Stage-IV etc. are applicable for new vehicles and not for old in-use vehicles. These norms are made applicable in different parts of the country in respect of various categories of motor vehicles, manufactured from a date notified by the Government. At present, Bharat Stage-IV Emission norms, in respect of four-wheeled vehicles, have been implemented in National Capital Region (NCR), Mumbai, Kolkata, Chennai, Bangalore, Hyderabad including Secunderabad, Ahmedabad, Pune, Surat, Kanpur, Agra w.e.f. 1st April, 2010, and in Sholapur and Lucknow w.e.f. 1st June, 2010. Moreover, Bharat Stage III Emission norms, in respect of all categories of motor vehicles, have been implemented in the rest part of the country w.e.f. 1st October, 2010.